

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 303

Appeal-113/252/ND/2024

IN THE MATTER OF:

Amaze Buildwell Pvt. Ltd

... **Appellant/Petitioner**

Under Section: 252 (1) Comp. Act.

Order delivered on 01.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the Applicant submitted that in the connected matters in Court No. 6 has passed that order, thus he wants the present appeals also to be listed before Court No. 6 only. At his request, the hearing is deferred to 18.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)